

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No.HC.VII-35/1999/ 3878 /A

From :- Smti. Pronita Morang
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To,
Shri Pranjal Bora,
Member, MACT,
Nagaon.

Dated Guwahati the ¹⁴4 June, 2025.

Sub: **Commuted leave.**

Ref:- Letter No. MACT/N/1793 dtd. 29.05.2025.

Sir,

With reference to the above, I am directed to inform you that your prayer for **commuted leave w.e.f. 30.05.2025 to 06.06.2025** (suffixing 07.06.2025 and 08.06.2025), **along with station leave permission, from the morning of 30.05.2025 till the morning of 09.06.2025** has been granted. Further, you are to hand over the charge of your Court and Office to the District & Sessions Judge, Nagaon, and in his absence, to the next senior most Judicial Officer available at the station.

Yours faithfully,

-sd-

JT. REGISTRAR (VIGILANCE)

Memo No.HC.VII-35/1999/3879-3881/A. dated 04.06.2025

Copy to:

1. The Principal Accountant General (A&E), Assam, Beltola, Guwahati-29, for information. (Copy of the application in prescribed format is enclosed herewith).
2. The District & Sessions Judge, Nagaon.
- ✓ 3. The Project Manager, Gauhati High Court.

4-6-25

JT. REGISTRAR (VIGILANCE)